

IN THE HIGH COURT OF ORISSA AT CUTTACK
SUO MOTU W.P.(C) PIL No. 34766 of 2020

In Re : Removal of Unauthorized Petitioner
Religious Structures on Public Land

-versus-

Chief Secretary, State of Odisha Opposite Party

Mr. Debakanta Mohanty, Addl. Govt. Advocate

CORAM:
THE CHIEF JUSTICE
DR. JUSTICE S.K. PANIGRAHI

Order No.

ORDER
21.12.2022

09. 1. An affidavit dated 14th December, 2022 has been filed. It is stated now that of the total 18621 unauthorized constructions found by the end of 30th November, 2022, 2012 have been removed, 563 have been relocated and 10778 have been regularized. The process in respect of remaining 5282 structures is stated to be underway.
2. A further affidavit be filed before the next date.
3. List on 5th April, 2023.

(Dr. S. Muralidhar)
Chief Justice

(Dr. S.K. Panigrahi)
Judge